NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. IA 1292/2020 IA 2345/2024 in C.P.(IB)/162/MB/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2024

NAME OF THE PARTIES:-

IA 1292/2020 Adesh Kumar Gupta
V/s
The Federal Bank Ltd.
IA 2345/2024 Central Board of Trustees of Employees Provident Fund Organisation Through Its Regional Provident Fund Commissioner -II Regional Office Vashi
V/s
Mr Adesh Kumar Gupta Liquidator of Royal Hygience Care Private Limited
IN THE MATTER OF
Royal Hygience Care Pvt. Ltd.
V/s
The Federal Bank Ltd.

Section: 54(1), Sec 10 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Durgaprasad Halwai i/b Jayesh Desai appeared for the Applicant in IA 1292 of 2020.

List this matter on **23.08.2024**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

ANKIT